

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.40/BB/ 17	-	For filing report of O.L.	230/ 232	Enlightiks Business Solutions Finance Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SATI. P. JOHN
SPJ Legal Advocate for petitioner.

2) Prema. Hatti
ROC

3) Ratakonda Murali
Asst
ORDER

Counsel for Petitioner is present. He has filed synopsis. ROC has filed his report. We have seen the report from ROC. Counsel admitted that there is an error in the scheme with regard to share capital which was pointed out by the ROC. Therefore, Counsel is directed to file necessary application/memo for permission to correct the error and also to file amended copy of the scheme. List it on 10/11/2017.

Member (T)

Member (J)